

Annex I

Name of the bank/institution

No.

Rs. _____

Dated: _____

NEGOTIABLE CERTIFICATE OF DEPOSIT

_____ months/days after the date hereof, _____ <Name of the Bank/Institution> _____, at _____ <name of the place> _____, hereby promise to pay to _____ <name of the depositor> _____ or order the sum of Rupees _____ <in words> _____ only, upon presentation and surrender of this instrument at the said place, for deposit received.

For _____ <Name of the institution> _____

Date of maturity _____ without days of grace.

Instructions

Endorsements

Date

1.

1.
2.
3.
4.
5.